

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/653/(IB)/2017
NAME OF THE PETITIONER(S) : EASTSUN TEXTILES MILLS
NAME OF THE RESPONDENT(S) : BALU SPINNING MILLS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Ambili Menon	Applicant / Financial Creditor	
2.	R. VEDHAYASHANKAR R. ASHOK KUMAR	Counsel for Corporate Debtor/Representative of Shareholder	

ORDER

Counsels for both the parties are present. The copy of the Application along with the relied upon documents have already been received by the Counsel for the Corporate Debtor. Counsel for the Corporate Debtor is directed to file counter by providing copy of the same to the other side before the next date of hearing. Put up on **28.11.2017** at **10.30 A.M.**

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MEMBER (TECHNICAL)
ghk

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MEMBER (JUDICIAL)